

## ORDER SHEET

O.A / MA / RA / CP NO. 1648 OF 2005Applicant/s Chokran & Ors. Respdts. W.B.I & Ors.Advocate for Applicant/s M. N. Singh Advocate for Respondent/s P. Mathur

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>25</u>
<p><i>Received copy Placed in file Smt P. Mathur Advocate 26-10-10.</i></p>	<p>O.A. No. 1648/05  <u>22.10.2010</u>  <b>Hon'ble Mr. Justice S. C. Sharma, J.M.  Hon'ble Mr. D. C. Lakha, A.M.</b></p> <p>Even at the time of revising the list none is responding for the applicant. Mr. P. Mathur, Advocate present for the Respondent and he reiterated his earlier statement given on 14<sup>th</sup> September, 2010 that applicant as such lost the interest and the O.A. is rendered infructuous. That the applicant appeared in the examination and he could not qualify the examination and a panel was prepared of eight (08) persons and the name of the applicants are not included in the panel of selected candidates and, that is why, applicants are not appearing. That earlier also the O.A. was dismissed and restoration application was moved and the restoration application was allowed and again was dismissed. As none is present for the applicant hence the restoration application is liable to be dismissed.</p> <p>Restoration application is dismissed, accordingly.</p> <p>Copy of this order be delivered to Mr. P. Mathur, Advocate for the Respondents.</p> <p><i>[Signature]</i> A.M. <i>[Signature]</i> J.M.  <u>Dev/</u></p>	

Contd. On Sheet No. \_\_\_\_\_